

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 146 OF 2019 &
IA NO. 627 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

M/s Samalpatti Power Company Private Limited	...	Appellant(s)
Versus		
Tamil Nadu Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Rishabh Prasad

Counsel for the Respondent(s) : Mr. Sethu Ramalingam
Mr. S. Vallinayagam for R-2

ORDER

Heard learned counsel for the Appellant.

If the Petition, after reopening the case before the Commission scheduled on 05.09.2019 is heard, it would be subject to outcome of this Appeal. This may be brought to the notice of the Commission by the Appellant, if the Appellant so desires.

List the matter on **25.09.2019**.

(S. D. Dubey)
Technical Member

tpd/mkg

(Justice Manjula Chellur)
Chairperson